

**RESERVE BANK OF INDIA**

**PRESS RELATIONS DIVISION**, Central Office, Post Box 406, Mumbai 400001  
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

[www.rbi.org.in](http://www.rbi.org.in)  
[www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)  
e-mail: [helpprd@rbi.org.in](mailto:helpprd@rbi.org.in)

June 15, 2006

### **Reserve Bank Cancels Certificate of Registration of M/s. A.P.Tourism Finance Limited, Hyderabad**

The Reserve Bank of India has on May 15, 2006 cancelled the certificate of registration granted to M/s. A.P.Tourism Finance Limited, Hyderabad having its registered office at 305 & 312, "A" Block, 3rd floor, A.P.Secretariat, Hyderabad – 500 022 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of registration certificate, M/s. A.P.Tourism Finance Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan  
Manager**

**Press Release : 2005-2006/1629**